## HARYANA VIDHAN SABHA

## **Un-Starred Questions**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 3<sup>rd</sup> September, 2015.

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## **Compensation to Farmers**

110. SH. KARAN SINGH DALAL, M.L.A.: Will the Revenue and Disaster

Management Minister be pleased to state:-

- a) the assembly constituency wise area under various Rabi crops during the year 2014-15 as per Girdawari Report in the state;
- b) the assembly constituency wise crops damaged by hailstorm and unseasonal rains during Rabi season of 2014-15 as per special Girdawari Report;
- c) the assembly Constituency wise total amount of compensation for damage of Rabi crops of 2014-15 assessed and disbursed; and
- d) the amount in lieu of compensation for damaged Rabi crops of 2014-15 received from Government of India ?

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Chandigarh: The 27<sup>th</sup> August, 2015 SUMIT KUMAR, Principal Secretary, Haryana Vidhan Sabha